THE HIGH COURT OF MEGHALAYA AT SHILLONG

ORDER

Dated, ____March, 2019

No. HCM II/44/2016/Estt/____ In supersession of all previous orders,
Hon'ble the Chief Justice is pleased to constitute the following Committees
comprising as follows respectively:-

1. Central Selection Committee-

- (i). Registrar General Chairman
- (ii). Registrar (Admn) Member
- (iii). District Judges Members (Pertaining to their Districts)

2. Screening Committee for all Gazetted Officers' post -

- (i). Registrar General
- (ii). Registrar (Admn)
- (iii). Joint Registrar-cum-Secretary to Hon'ble the Chief Justice

3. Committee for e-Procurement Process -

- (i). Registrar General
- (ii). Registrar (Admn)
- (iii). Finance Officer
- (iv). Joint Registrar-cum-OSD
- (v). Central Project Coordinator, e-Courts Project, Meghalaya.
- (vi). State Informatics Officer/Sr. Technical Director, NIC, Shillong

4. Enrollment Committee-

- (i). Registrar General
- (ii). Advocate General, Government of Meghalaya
- (iii). G.S.Massar, Senior Advocate, High Court of Meghalaya

5. Task Force -

- (i). Registrar General
- (ii). Central Project Coordinator

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6. National Court Management System (Secretariat) -

- (i). Registrar General **Secretary**
- (ii). Smti.D.Rynjah, joint Registrar-cum-Secretary
- (iii). Shri.S.Dev, Deputy Registrar
- (iv). Shri.V.Rani, Computer Operator Data Entry Operator

7. <u>Co-ordinating Cell to Coordinate with the Dedicated Cell of</u> the <u>State Government</u> –

- (i).Registrar General
- (ii). Deputy Registrar-I

8. <u>Departmental Promotion Committee No.1</u> (For the post of Registrar to Assistant Registrar) –

- (i). Registrar General
- (ii). Director, Meghalaya State Judicial Academy
- (iii).Registrar (Admn)

9. <u>Departmental Promotion Committee No.2</u> (For other posts in the Registry) –

- (i). Registrar General
- (ii). Registrar (Admn)
- (iii).Deputy Registrar-I

By order,

REGISTRAR GENERAL

Memo. No. HCM II/44/2016/Estt/

Dated, March, 2019

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for His Lordship's information.
- 2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for His Lordship's information.
- 3. The Advocate General, Government of Meghalaya
- 4. State Informatics Officer, NIC, Meghalaya, Shillong.
- 5. Shri.G.S.Massar, Senior Advocate, High Court of Meghalaya for information.
- 6. The District & Sessions Judges_
- 7. The Registrars, High Court of Meghalaya for information.
- 8. The Central Project Coordinator, High Court of Meghalaya for information.
- 9. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
- 10. The Deputy Registrars, High Court of Meghalaya for information.

- 11. The Assistant Registrars, High Court of Meghalaya for information.
- 12. The PRO, High Court of Meghalaya for information
- 13. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
 - 14. The Court Officers
 - 15. Office File.